

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO 2153
TO BE ANSWERED ON 29.07.2022

ALLOCATION UNDER NIRBHAYA FUND

2153. SHRI HIBI EDEN :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether an Empowered Committee (EC) of Officers constituted under the Framework for Nirbhaya Fund appraises and recommends the proposals for funding under Nirbhaya Fund and also reviews the status of implementation of approved projects from time to time in conjunction with the concerned Ministries/ Departments/ implementing Agencies and if so, the details thereof;
- (b) The quantum of Nirbhaya Funds allocated and utilized since its inception, year-wise, State/UT-wise, Ministries/Departments/implementing Agencies –wise;
- (c) whether the Government is aware of irregularities in the process of implementation; and
- (d) if so, the details thereof including the steps being taken by the Government to rectify the irregularities?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a): Yes, Sir. An Empowered Committee (EC) of Officers constituted under the Framework for Nirbhaya Fund appraises and recommends proposals for funding out of Nirbhaya Fund. The EC also reviews the status of implementation of schemes/ projects under Nirbhaya Fund, from time to time, in conjunction with the concerned Ministries/ Departments/ Implementing Agencies. Further, monitoring and reporting is also done at the level of concerned Ministries/ Departments/ Implementing Agencies in the course of implementation.

(b): State/ UT-wise and year-wise quantum of funds allocated/ released and utilized under Nirbhaya Fund, since financial year 2016-17 to 2021-22, are at **Annexure-I**. Further, Ministry/ Department – wise initiatives undertaken and the quantum of funds released and utilized thereunder since its inception are at **Annexure-II**.

(c) & (d) : No irregularity in the process of implementation of Nirbhaya projects/ schemes has come to the notice of the Ministry.

Annexure-I

Annexure referred to in reply to part (b) of Lok Sabha Un-starred Question No. 2153 for answer on 29.07.2022 regarding 'Allocation under Nirbhaya Fund'

State/ UT-wise and year-wise quantum of funds allocated/ released and utilized under Nirbhaya Fund, since financial year 2016-17 to 2021-22

(Rs. in Crore)

Sl. No.	States/ UTs	Funds allocated/ released						Total Utilization
		2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	
1	Andaman and Nicobar Islands	3.30	1.93	0.88	0.82	5.86	0.91	9.75
2	Andhra Pradesh	19.88	66.36	8.98	13.35	2.63	12.98	41.97
3	Arunachal Pradesh	6.00	2.78	8.63	6.56	11.04	9.96	16.05
4	Assam	17.30	4.19	8.03	18.36	16.82	11.70	36.26
5	Bihar	21.51	2.85	3.63	24.15	26.90	33.26	43.58
6	Chandigarh	4.25	2.50	0.68	1.00	3.77	0.77	9.07
7	Chattishgarh	22.00	12.06	7.47	22.06	7.58	12.29	53.11
8	Dadra and Nagar Haveli and Daman and Diu	0.20	8.97	0.01	4.22	3.67	0.45	12.52
9	Delhi	32.80	9.24	74.23	291.32	8.85	6.44	413.07
10	Goa	6.01	1.74	0.05	5.42	3.47	0.47	12.74
11	Gujarat	16.16	6.54	58.07	68.95	54.26	13.40	177.12
12	Haryana	16.13	2.91	4.80	13.36	7.75	9.65	35.97
13	Himachal Pradesh	5.92	1.80	4.60	16.70	3.68	1.92	19.38
14	Jammu and Kashmir	9.67	2.38	3.58	14.98	2.79	6.53	22.39
15	Jharkhand	5.07	11.38	7.07	15.12	19.44	7.41	34.87
16	Karnataka	20.29	5.65	206.84	24.24	21.06	21.66	229.81
17	Kerala	16.07	4.68	3.51	15.42	12.28	5.69	34.25
18	Ladakh-UT	0.00	0.19	0.00	0.00	4.05	0.30	1.27
19	Lakshdweep	0.10	4.57	0.00	0.21	0.37	0.15	4.96
20	Madhya Pradesh	29.53	19.70	15.57	45.72	33.05	47.02	94.40
21	Maharashtra	19.79	21.81	118.21	132.39	13.25	8.61	254.65
22	Manipur	4.81	1.63	5.92	9.30	11.37	5.41	22.15
23	Meghalaya	5.41	1.70	2.19	8.03	8.50	3.47	12.36
24	Mizoram	4.86	3.44	5.68	6.84	4.06	11.47	18.85
25	Nagaland	5.82	5.75	5.23	10.68	4.66	8.69	27.33
26	Odisha	20.24	4.12	8.74	24.87	15.77	25.46	49.26
27	Puducherry	3.33	1.82	0.99	4.98	3.32	0.90	9.62
28	Punjab	14.35	5.91	9.52	16.88	9.27	5.05	37.48
29	Rajasthan	29.22	7.22	8.18	25.93	21.74	36.89	82.83
30	Sikkim	0.23	6.21	0.73	1.84	6.33	1.38	7.27
31	Tamil Nadu	15.31	3.38	183.68	97.52	14.05	15.65	304.47
32	Telangana	17.02	7.36	89.03	65.08	8.99	50.68	200.95
33	Tripura	5.53	1.64	3.19	5.73	2.63	6.98	11.96
34	Uttar Pradesh	32.65	47.97	93.96	105.51	163.24	49.07	305.33
35	Uttrakhand	8.45	3.84	3.30	9.60	8.40	4.82	21.97
36	West Bengal	21.43	4.32	49.96	17.82	6.18	5.01	95.32

Annexure-II

Annexure referred to in reply to part (b) of Lok Sabha Un-starred Question No. 2153 for answer on 29.07.2022 regarding 'Allocation under Nirbhaya Fund'

Ministry/ Department – wise initiatives undertaken and the quantum of fund released and utilized thereunder since its inception

(Rs. in Crore)

Ministries/ Departments	Sl. No.	Project Name	Fund released	Funds Utilized
Ministry of Home Affairs		Emergency Response Support system (ERSS)	364.03	364.03
		Creation of Central Victim Compensation Fund (CVCF)	200.00	200.00
		Cyber Crime Prevention against Women & Children (CCPWC)	142.00	142.00
		Sub-project under CCPWC		
		Proposal for providing facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi	5.01	5.01
		New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	20.18	20.18
		Various other activities under Delhi Police 'Safety of Women' Scheme	9.96	9.96
		Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	1349.58	1349.58
		Establishment of State of Art DNA Lab. at CFSL, Chandigarh	35.40	35.40
		Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 24 States/UTs i.e. Delhi, Himachal Pradesh, Jammu & Kashmir, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Punjab, Rajasthan, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal, Goa, Odisha, Puducherry, Jharkhand, Kerala, Karnataka, A&N Islands, Bihar, Chhattisgarh, Gujarat and Nagaland	162.33	162.33
		Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs.	99.86	99.86
		Setting up/ strengthening Women Help Desks in Police Stations in all States & UTs (covering 10,000 Police Stations).	157.49	157.49
		Proposal for procurement of Forensic Kits for sexual Assault cases	29.03	29.03
		Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through Bureau of Police Research & Development (BPR&D) for three years		
	Proposal for training of Investigation Officers (IOs)/ Prosecution Officers (POs) through Bureau of Police Research & Development (BPR&D) in FY 2022-23	0	0	
Ministry of Railways		Integrated Emergency Response Management System (IERMS)	250.82	100.82
		Provision of Video Surveillance System at Konkan Railway Station	17.64	13.01
		Proposal for procurement of Tabs for Security of	0	0

		Women		
MeiTY/ IIT Delhi		Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.49	3.49
Deptt. of Justice		Setting up Fast Track Special Courts (FTSCs) to dispose off cases pending trial under Rape & POCSO Act	434.31	170.53
		Extension of the FTSCs for two more years upto FY 2021-22	0.00	0
M/o Tourism		Safe Tourism Destination for women in MP	6.24	0.00
Ministry of Road Transport & Highways		Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	58.64	7.79
		Women's safety in public transport, UPSRTC, Govt. of U.P.	80.92	31.10
		Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	33.64	11.14
		Proposal of C-DAC for customization, deployment and management of State-wise vehicle tracking platform	192.95	0.00
Ministry of Women and Child Development		One Stop Centre (OSC)	672.26	164.71
		Universalisation of Women Helpline (WHL)	74.39	50.04
		Mahila Police Volunteers (MPV)	16.32	3.07
		Chirali Proposal, Women Empowerment Directorate	4.71	1.09
		Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	1.04	0.36
		Safety and Security of Women, Govt. of Uttarakhand	0.32	0.31
		Nirbhaya Shelter Home, Govt. of Nagaland	2.55	2.55
		NICSI for Developing Nirbhaya Dashboard	0.24	0.24
		Proposal of Department of Information, MSME & Export Promotion, Govt. of UP: Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors	4.95	4.95
	Scheme for critical care and support for accessing justice to rape / gang-rape survivors and minor girls who get pregnant	0.00	0.00	
M/o External Affairs		Proposal for opening One Stop Centres (OSCs) in 10 Indian Missions abroad	0.00	0.00
